compulsorily 3 hours irrespective of the workload.

- 11. Abolition of orders lies for Sub Divisional IPOs and paying a lumpsum amount in lieu thereof.
- 12. Abolition of the cadre of mail overseer.
- 13. Introduction of a cadre of Assistant Sub Division Inspector.
- 14. Evolving time test for assessing work hour in each B.O. on the same principle as it is done for Departmental Offices.
- 15. Minimum service for eligibility to receive gratuity to be reduced to 5 years from 15 years.
- 16. The amount of gratuity to be paid at the rate of half months emoluments for every completed year of service.
- 17. Maximum age limit for recruitment of EDA Agents to be 28 years and minimum educational qualification to be 8th Standard.

## Activities of Kashmir American Council

2316. SHRI SURESH KALMA-DI : Will the Minister of EXTER-NAL AFFAIRS be pleased to state:

(a) whether Government are aware of recent press report stating that the Kashmir American Council, an organisation of expatriates, has hired a high powered lobbying firm in America to create support for self-determination for the people of Kashmir; and

(b) what is the reaction of Government and the action Government propose to take to counter the propaganda by this firm ?

THE MINISTER OF EXTER-NAL AFFAIRS (SHRI I. K. GUJ- RAL): (a) The Government has seen reports to this effect.

(b) The Government has made known its views to the US Government and influential members of the US Congress.

## Loading and unloading at Kandla Port

2317. SHRI ANANTRAY DEV-SHANKER DAVE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) what is the number of ships waiting for getting berth at Kandla Port for the last two months for unloading; and

(b) how many of them are for export only ?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNI-KRISHNAN): (a) There is no ship waiting for getting a berth at Kandla Port since the last two months.

(b) Does not arise.

## Experience of friendly countries in facing terrorism

2318. SHRI RAJ MOHAN GA-NDHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have obtained from friendly countries their experiences in facing terrorism, linked with the drug traffic;

(b) if so, whether any useful knowledge has been acquired; and

(c) if the reply to part (a) above be in the negative, whether Govt. propose to contact the friendly countries in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FOME